NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/20/2017

NAME OF THE PETITIONER(S)

: CLOUDCHERRY ANALYTICS PRIVATE LTD

UNDER SECTION

: 66

S.No. Name (in Capital)

Represented by

Signature

K. RAMERAMY G.V. MOHAN LEUMAR

Coursel for Petitioner

a.v. who

ORDER

Counsel for Petitioner present. The Registry is directed to put up a note whether the reports from RD and OL are received. For submitting arguments, put up on 29.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc